

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 11595 of 2023

Baidyanath Gochhayat and Petitioner
Others

Union of India & Others Vs. Opp. Parties
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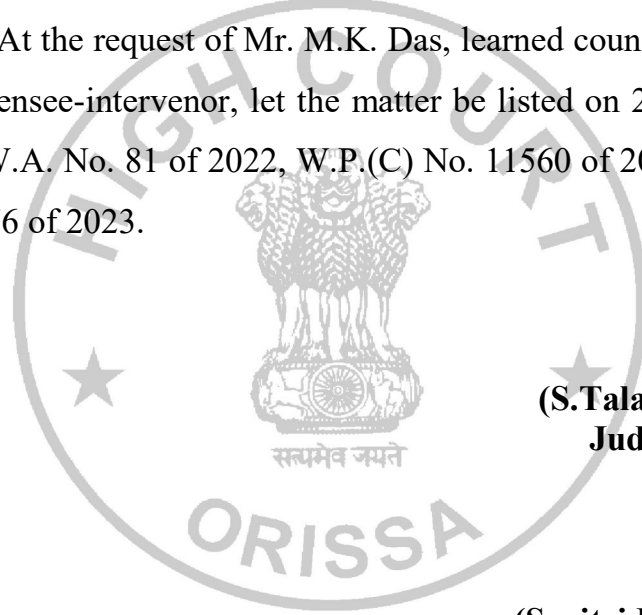
CORAM:

**JUSTICE S.TALAPATRA
JUSTICE SAVITRI RATHO**

**ORDER
23.06.2023**

Order No.
03.

1. This matter is taken up through hybrid mode.
2. At the request of Mr. M.K. Das, learned counsel appearing for the licensee-intervenor, let the matter be listed on 26.06.2023 along with W.A. No. 81 of 2022, W.P.(C) No. 11560 of 2023 and CONTC No. 576 of 2023.



**(S.Talapatra)
Judge**

**(Savitri Ratho)
Judge**

Sukanta